

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at **Panaji-Goa** that **on 8th February 2018, 9th February 2018 and 12th February 2018 :**

I

The Division Bench presided over by Hon'ble **Shri Justice S.S. Kemkar** will not be available for judicial work.

II

The Reconstituted Division Bench comprising of the **Hon'ble Shri Justice C.V. Bhadang and the Hon'ble Kum. Justice Nutan D. Sardessai** will take up the extant judicial assignment of the Division Bench.

III

Hon'ble Shri Justice C.V. Bhadang will sit singly and take up the extant assignment as per the board notified, after Division Bench work is over.

IV

Hon'ble Kum. Justice Nutan D. Sardessai will sit singly and take up the criminal/civil matters, as per the board to be notified separately, after Division Bench work is over.

By order

High Court, Appellate Side
Bombay.

6th February 2018

Sd/-

(Ajit N. Mare)
Registrar Judl-I